## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/165/ (IB)/2017

NAME OF THE PETITIONER(S)

: HAWORTH SINGAPORE PTE LTD

NAME OF THE RESPONDENT(S)

: TRINGAPPS RESEARCH LABS PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

P.R. Bolasurramanian
9381047676
Lowentaluagnail: cm.

## ORDER

Counsel for the Petitioner present and prays for time to propose the name of IRP after seeking the consent as prescribed. request, time is enlarged. Put up on 8.8.2017 at 10.30. A.M.

5. Di jages chaiem (S. Vijayaraghavan)

Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)